

DR- 393117

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of..... CJM Barilly

Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in _____ Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
<u>NIL</u>					

Prepared by W
checked by W

Chief Justice
Barilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL, PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

30/3/17

In the Court of..... ACJMI

Case number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	NIL				

74 30.3.11

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI) ACCOUNT IN STATE BANK OF INDIA)

In the Court of *ACJM IV Bareilly*

Sl. No.	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

all

Handwritten signatures


Handwritten signature

ACJM IV BAREILLY
30/3/11

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

30/03/12 In the Court of AC 20111 P.S.

Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan Deposit slip. (The details of the Scheme and Challan forms are available on this website)
	<u>NIL</u>				


 अ.प्र. मुख. न.प. वि. म.स.प.स्टे.
 म.स.प.
 रे.ली.
 30/3/12

**LIST OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
 FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
 INDIA)**

30.3.12

In the Court of.....

Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
		<i>NIL</i>			The proposed fine may be deposited in Account number (To be filed in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filing up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

*अभिषेक केशव
 न्याय अधिकारी*

**Addl Chief Judicial Magistrate III
 Bareilly**